

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:240
ANSWERED ON:28.08.2012
ASSESSMENT OF PROCUREMENT AGENCIES
Vishwanath Shri katti Ramesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the agencies involved in the procurement of foodgrains in various States including Karnataka along with the details and quantum of foodgrains procured during each of the last three years and the current year, State-wise;
- (b) whether the Government has recently assessed the performance of these procuring agencies;
- (c) if so, the details and the outcome thereof, State-wise;
- (d) whether adequate number of procurement centres have been opened by the said agencies; and
- (e) if so, the details thereof indicating the number of centres targeted and actually opened during each of the last three years?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. 240 DUE FOR ANSWER ON 28.8.2012 IN THE LOK SABHA

(a): The details of the agencies involved in the procurement of foodgrains in various States is at Annexure-I. The State-wise details of procurement of rice and wheat during the last three Marketing Seasons and current Marketing Season are at Annexures II & III.

(b) (c) & (d): Before the start of every marketing season, Department of Food & Public Distribution convenes a meeting of State Food Secretaries, Food Corporation of India and other stake holders to prepare a detailed action plan for making arrangements of procurement in the ensuing marketing season. Details of number of procurement centres to be opened and availability of packaging material and storage space etc. are reviewed in the said meeting. Such review meeting for ensuing KMS 2012-13 was held on 01.08.2012. Review is also made at the level of Food Corporation of India and State Governments from time to time to coordinate procurement arrangements including agency-wise procurement centres to be opened and the requirement of additional procurement centres, if any, and additional procurement centres as required are opened.

(e): The number of procurement centres targeted and actually opened during the last three years and current year, agency-wise, is at Annexure. IV.